

**Annexure-5**

Name of the Corporate Debtor: Bhumya Tea Company Pvt. Ltd. (in Liquidation) | Date of commencement of liquidation: 03.12.2025 (Order recd. on 19.12.2025) | List of stakeholders as on: 12.02.2026

**List of Operational Creditors (Government Dues)**

(Amount in INR)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1	Commissioner of Commercial Taxes & State Tax, Govt. of WB	Government of West Bengal	13.01.2026	34,29,00,157	34,29,00,157	Statutory Dues	-	-	5.66%	-	-	-	-	-
2	The Assistant Commissioner, Central GST & Central Excise, Jorhat Division	CGST & Central Excise, Govt. of India	09.01.2026	2,55,19,329	1,72,92,965	Statutory Dues	-	-	0.29%	-	-	82,26,364	-	Absence of quantification of penalty amount in Demand Order and interest for period after LCD, rejected.
<b>Total:</b>				<b>36,84,19,486</b>	<b>36,01,93,122</b>				<b>5.95%</b>			<b>82,26,364</b>	-	

**Note:**

No claim form has been submitted by Assam Tea Employee Provident Fund Organization (ATEPFO) during the Liquidation proceedings. The amount claimed by ATEPFO during CIRP have also been paid from the initial contribution received from SRA. Hence, no claim of ATEPFO have been admitted as claim in terms of Reg. 30. However, ATEPFO have filed an appeal against the liquidation admission order dated 03.12.2025, which is presently sub-judice.

**Annexure-6**

Name of the Corporate Debtor: Bhumya Tea Company Pvt. Ltd. (in Liquidation) | Date of commencement of liquidation: 03.12.2025 (Order recd. on 19.12.2025) | List of stakeholders as on: 12.02.2026

**List of Operational Creditors (other than Workmen, Employees and Government Dues)**

(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
1	M/s. Amra Traders	-	30,00,000	30,00,000	Supply of Services	-	N/A	-	0.05%	-	-	-	-	Claim admitted in terms of Reg. 30 of the IBBI Liquidation Process Regulations, 2016
2	M/s. Jain Hardware Stores	-	43,610	43,610	Supply of Goods	-	N/A	-	0.00%	-	-	-	-	
<b>Total:</b>			<b>30,43,610</b>	<b>30,43,610</b>					<b>0.05%</b>			-		

**Annexure-7**

Name of the Corporate Debtor: Bhumya Tea Company Pvt. Ltd. (in Liquidation) | Date of commencement of liquidation: 03.12.2025 (Order recd. on 19.12.2025) | List of stakeholders as on: 12.02.2026

**List of Other Stakeholders, if any (other than financial creditors and operational creditors)**

(Amount in INR)

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
<b>Total:</b>															



*Santanu Brahma*